

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th AUGUST, 2024

No. 223 A : The Court has been pleased to transfer Mr. Mohammad Shakir, Registrar General, High Court of Jharkhand, Ranchi as Principal District & Sessions Judge, Chaibasa with immediate effect.

By order of the Court/-
Sd/- Nikesh Kumar Sinha
Registrar (Admin.)

Memo. No. 4004 /Apptt.

Dated Ranchi, the 13th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / O/o the Registrar General / the Registrar (Admin.) / the Member Secretary, SCMS Committee / the Registrar (Estab.) / the Registrar (Vigilance) I/c / the P.P.S. I/c to Hon'ble the Acting Chief Justice / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Chaibasa & the Officer concerned for information and needful.


13-8-24
Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th AUGUST, 2024

No. 224 /A: Hon'ble the Acting Chief Justice has been pleased to appoint Sri Nikesh Kumar Sinha, Registrar (Administration), High Court of Jharkhand, Ranchi as Registrar General, High Court of Jharkhand, Ranchi with immediate effect vice Sri Mohammad Shakir, since under orders of transfer.

Further, Mr. Sinha will have additional charge of the Office of Registrar (Administration), High Court of Jharkhand, Ranchi.

By order of Hon'ble the Acting Chief Justice,

Sd/- **Nikesh Kumar Sinha**

Registrar (Admin.)

Memo. No. 4005 /Apptt. dated Ranchi, the 13th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi /O/o the Registrar General/ the Registrar (Administration)/the Registrar (Establishment) / the Registrar (Vigilance) I/c/ Member Secretary, SCMS Committee / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court/ the Joint Registrar-cum-PPS I/c to Hon'ble the Acting Chief Justice / the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Nikesh Kumar Sinha, Registrar (Administration), High Court of Jharkhand, Ranchi for information and needful.


Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 13th August, 2024

No. 225 A: The Judicial Officer named in Column No. 2 is designated as Additional Civil Judge (Junior Division) at the place mentioned against his name given in Column No. 3 of the table given below.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place	New Designation of the officer
01	02	03	04
1.	Mr. Prashant Gupta, Assistant Registrar (Judicial)-cum-OSD to Hon'ble The Chief Justice, High Court of Jharkhand, Ranchi.	Ranchi	Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi

The Judicial Commissioner, Ranchi is hereby directed to ensure the transfer of Civil Cases to this court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 4006 /Apptt.

Dated Ranchi the 13th August, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the Judicial Commissioner, Ranchi and the Officer concerned for information / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


13.8.24
Registrar (Administration)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th AUGUST, 2024

No. 226 A : The Officers named in Column No.2 of the table given below are transferred and posted as District & Additional Sessions Judges of the Districts, as mentioned in Column No.3 of the table with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Sanjay Kumar Singh No.II, Joint Registrar (Judicial), High Court of Jharkhand, Ranchi.	District & Additional Sessions Judge, Nagar Untari (Garhwa).
2.	Mr. Faheem Kirmani Joint Registrar (Establishment)-cum-Deputy Registrar (Protocol) I/c, High Court of Jharkhand, Ranchi.	District & Additional Sessions Judge, Bermo at Tenughat (Bokaro).

By order of the Court/-
Sd/- Nikesh Kumar Sinha
Registrar (Admin.)

Memo. No. 4007 /Apptt.

Dated Ranchi, the

13th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / O/o the Registrar General / the Registrar (Admin.) / the Member Secretary, SCMS Committee / the Registrar (Estab.) / the Registrar (Vigilance) I/c / the I/c P.P.S. to Hon'ble the Acting Chief Justice / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Garhwa and Bokaro & the Officers concerned for information and needful.


Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 13th August, 2024

No. 227 A: The Judicial Officer named in Column no. 02 is transferred/ posted as Judicial Magistrate at the place mentioned against his name given in Column no. 03 of the table below.

Further, in exercise of powers conferred under Sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officer named in Column no. 02 to be exercised at his respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01	02	03
1.	Mr. Prashant Gupta, Assistant Registrar (Judicial)-cum-OSD to Hon'ble The Chief Justice, High Court of Jharkhand, Ranchi. [UOP at Ranchi]	Ranchi

Accordingly, the aforesaid Officer is directed to join his new assignment at the Judgeship as mentioned in Column No. 03 of the table above before the Judicial Commissioner, Ranchi with immediate effect.

Further, the Judicial Commissioner, Ranchi is hereby directed to use his own discretionary powers in distributing judicial works amongst aforesaid Officer.

By Order of the Court,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 4008 /Apptt.

Dated Ranchi the 13th August, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Judicial Commissioner, Ranchi and the Officer concerned for information / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar (Administration)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th AUGUST, 2024

No. 228 / A: Hon'ble the Acting Chief Justice has been pleased to appoint the following Officers named in Column No.2 of the table given below in the capacity as mentioned in Column No.3 with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New posting at High Court of Jharkhand, Ranchi as
1	2	3
1.	Mr. Vishwa Nath Shukla, Principal District & Sessions Judge, Chaibasa.	OSD to Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi.
2.	Mr. Kanwal Jeet Chopra, Special Judge, POCSO Act, Jamshedpur.	Joint Registrar (Judicial), High Court of Jharkhand, Ranchi.
3.	Mr. Rakesh Ranjan, Civil Judge (Senior Division)-cum-J.M., Ranchi.	Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi.

By order of Hon'ble the Acting Chief Justice,

Sd/-Nikesh Kumar Sinha
Registrar (Admin.)

Memo. No. 4009 /Apptt. dated Ranchi, the 13th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / O/o the Registrar General/the Registrar (Administration)/the Registrar (Establishment) / the Registrar (Vigilance) I/c/ Member Secretary, SCMS Committee / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court/ the Joint Registrar-cum-PPS I/c to Hon'ble the Acting Chief Justice / the Treasury Officer, Doranda Treasury, Doranda, Ranchi/ the Principal District & Sessions Judge, Chaibasa & Jamshedpur including the Judicial Commissioner, Ranchi and the Officers concerned for information and needful.


13.8.24
Registrar (Admin.)

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th AUGUST, 2024

No. 229 A: The Officer named in Column No.2 is transferred and/ posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-.

Sl. No	Name of the officer with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Shivendu Dwivedi, Deputy Registrar, Dedicated Cell, High Court of Jharkhand, Ranchi	a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh

By Order of the Court/-
Sd/-Nikesh Kumar Sinha
Registrar (Admin.)

Memo. No. 4029 /Apptt.

Dated Ranchi, the

13th August, 2024

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / O/o the Registrar General / the Registrar (Admin.) / the Member Secretary, SCMS Committee / the Registrar (Estab.) / the Registrar (Vigilance) I/c / the I/c P.P.S. to Hon'ble the Acting Chief Justice / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / the Principal District & Sessions Judge, Ramgarh & the Officer concerned for information and needful..


Registrar (Admin.)
13.8.24

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 13th August, 2024

No. 230A: In exercise of powers conferred under Sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial Officer named in Column no. 02 to be exercised at his respective place of new posting, shown in Column no. 03 of the table:-

Sl. No.	Name of the officer with designation and present place of posting	New place of posting on transfer
01	02	03
1.	Mr. Shivendu Dwivedi, Deputy Registrar, Dedicated Cell-cum-Assistant Registrar (Judicial) I/c, High Court of Jharkhand, Ranchi [UOT to Ramgarh]	Ramgarh

The Principal District & Sessions Judge, Ramgarh is hereby directed to use his own discretionary powers in distributing judicial works to the aforesaid Officer.

By Order of the Court,
Sd/- Nimesh Kumar Sinha
Registrar (Administration)

Memo No. 4090 / Apptt.

Dated Ranchi the 13th August, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Principal District & Sessions Judge, Ramgarh and the Officer concerned for information / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.


Registrar (Administration)